

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7223
ANSWERED ON:12.05.2000
CO-OPERATIVE BANKS
T.M. SELVAGANAPATHI

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government have received any representations from the National Federation of State Cooperative Banks Limited seeking including of some of the banks under it and some District Central Co-operative Banks in the second schedule of RBI Act, for giving them status of scheduled bank;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH) :

(a) to (c) Reserve Bank of India (RBI) has reported that it had received a representation from the National Federation of State Cooperative Banks Ltd. (NAFSCOB) requesting for grant of Scheduled Status to some State Co-operative Banks and District Central Co-operative Banks (DCCBs). Since the banks in question were not licensed ones or were not complying with the norms and policy of scheduling, the request was not acceded to.